

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.1225/2024

DHEERAJ SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(IA No. 157014/2024 - GRANT OF BAIL)

Date : 30-08-2024 The bail application was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Sudhir Kulshreshtha, AOR

For Respondent(s)

Mr. Uday Gupta, Sr. Adv.

Ms. Shivani Lal, Adv.

Mr. Hiren Dasan, Adv.

Mr. Ashok Kumar Singh, Adv.

Mr. Niranjana Sahu, AOR

Mr. Rohit K. Singh, AOR

Mr. Uday N. Tiwari, Adv.

Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 157014/2024 for grant of bail In Criminal Appeal
No.1225/2024

1. Having heard the learned counsel for the appellant at length and after carefully perusing the material placed on record, we are not inclined to entertain the application of bail.

2. The application for bail is, accordingly dismissed at this stage.

(VISHAL ANAND)

ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)

COURT MASTER (NSH)